

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CA(CAA)-118 /ND/2018

In the matter of :
Crest Creations (P) Ltd & Anr.

..PETITIONER

SECTION
Under Section 230-232

Order delivered on 11.9.2018

Coram :
R. Varadharajan,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : -
For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

None appears for the Applicant. The matter was posted for clarifications in relation to filing of the provisional statement of accounts.

Let the same be complied with within a week from today, failing which, this Tribunal will not be in a position to pass the order in the application which had been reserved for orders.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit